

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'SMC', NEW DELHI**

BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER

ITA No.6262/DEL/2018
Assessment Year: 2014-15

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| M/s. My Box Technologies Private Limited 48/7, Okhla Industrial Area, Phase-II, New Delhi -110020 | Vs | Deputy Commissioner of Income Tax Circle – 17 (1) New Delhi |
| (APPELLANT) | | (RESPONDENT) |

| | |
|---------------|---------------------------|
| Appellant by | None |
| Respondent by | Sh. S. L. Anuragi, Sr. DR |

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|------------------------|------------|
| Date of hearing: | 22/04/2019 |
| Date of Pronouncement: | 22/04/2019 |

ORDER

PER N. K. BILLAIYA, AM:

This appeal by the assessee is preferred against the order of the CIT(A)-6, Delhi Ghaziabad dated 23.07.2018 pertaining to A. Y. 2014-15.

2. None put in appearance on behalf of the assessee when the appeal was called for hearing today i.e. 22.04.2019 nor any

request for adjournment was filed. The notice of hearing sent through Registered AD post returned back unserved. This gives an impression that the assessee is not interested in pursuing the appeal filed. We, therefore, have no option but to dismiss the appeal preferred by the assessee, placing reliance on the ratio of decisions in the following cases :-

1. CIT Vs. Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del);
2. Late Tukoji Rao Holkar Vs. CWT (1996) 223 ITR 480 (MP)
3. In the result, the appeal is filed by the assessee is dismissed.

Order pronounced in the open court on 22.04.2019.

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

NEHA

Date:- .04.2019

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

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| Date of dictation | 22.04.2019 |
| Date on which the typed draft is placed before the dictating Member | |
| Date on which the typed draft is placed before the Other member | |
| Date on which the approved draft comes to the Sr.PS/PS | |
| Date on which the fair order is placed before the Dictating Member for Pronouncement | |
| Date on which the fair order comes back to the Sr. PS/ PS | 22.04.2019 |
| Date on which the final order is uploaded on the website of ITAT | 22.04.2019 |
| Date on which the file goes to the Bench Clerk | |
| Date on which file goes to the Head Clerk. | |
| The date on which file goes to the Assistant Registrar for signature on the order | |
| Date of dispatch of the Order | |